

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No113
C.P.(IB)/60(AHM)2021

Order under Section 95(1) IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s

Pravin Kumar Tayal
(Personal Guarantor)

.....Respondent

Order delivered on ..30/11/2021

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)

Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Karant Patel, Adv. for Mr. Pratik Thakkar, Adv.

For the Respondent : Mr. Harmisha Shah, Adv.

ORDER

Learned Counsel for the Personal Guarantor states that they have filed application challenging the maintainability of this application under Section 95 of IBC which is likely to be listed shortly. Report of RP has come on record.

List for hearing on 04.01.2022

-sd-

-sd-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)